

Annexure 3

Name of the Corporate debtor: M/s Shrivallabh Pittie Enterprises Private Limited
Date of commencement of CIRP: 03.09.2026
List of creditors as on: 24.09.2026

Secured financial creditors other than belonging to any class of creditors

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	Available	11-09-2026	1,49,98,01,637.03	1,49,98,01,637.03	Claim against Corporate Guarantee		-	No	48.40%	-	-	-	-	
2	Bank of Maharashtra	Available	16-09-2026	93,56,34,451.56	93,56,34,452	Claim against Corporate Guarantee		-	No	30.20%	-	-	-	-	
3	Canara Bank	Available	16-09-2026	1,89,33,24,077.59	66,30,36,147	Claim against Corporate Guarantee			No	21.40%	-	-	-	1,23,02,87,930.51	
4	The Karur Vysya Bank	Available	17-09-2026	12,41,90,123.51	1	Claim against Corporate Guarantee		-	No	0.00%	-	-	-	12,41,90,122.51	Supporting Documents pending
		Total		4,45,29,50,289.69	3,09,84,72,236.67					1.00	-	-	-	1,35,44,78,053	